Appendix Table 3: Revenue Receipts

(Amount in ₹ billion)

Item	2010-11 (Accounts)	2011-12 (Budget Estimates)	2011-12 (Revised Estimates)	2012-13 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	**9,353.5**	**11,218.4**	**11,414.7**	**13,309.8**	**2,061.2**	**22.0**	**196.3**	**1.7**	**1,895.1**	**16.6**
I. Tax Revenue (A+B)	**6,802.0**	**7,904.8**	**8,111.9**	**9,472.6**	**1,309.9**	**19.3**	**207.1**	**2.6**	**1,360.6**	**16.8**
A. Revenue from States' Taxes (i to iii)	**4,607.1**	**5,395.8**	**5,514.7**	**6,450.7**	**907.6**	**19.7**	**118.8**	**2.2**	**936.0**	**17.0**
(i) Taxes on Income (a+b)	41.8	46.5	45.0	50.7	3.2	7.8	-1.5	-3.2	5.7	12.6
(a) Agricultural Income Tax	1.7	1.4	1.5	1.6	-0.2	-14.4	0.1	3.9	0.1	7.2
(b) Tax on Professions, Trades, Callings and Employment	40.0	45.1	43.5	49.1	3.5	8.7	-1.5	-3.4	5.6	12.8
(ii) Taxes on Property and Capital Transactions (a to c)	607.6	704.7	706.0	819.9	98.4	16.2	1.2	0.2	113.9	16.1
(a) Stamps and Registration Fees	526.6	622.0	626.7	730.4	100.1	19.0	4.7	0.8	103.7	16.5
(b) Land Revenue	75.1	76.3	73.1	82.3	-2.0	-2.6	-3.2	-4.2	9.2	12.5
(c) Urban Immovable Property Tax	5.9	6.4	6.2	7.2	0.2	4.0	-0.2	-3.7	1.1	17.3
(iii) Taxes on Commodities and Services (a to g)	3,957.7	4,644.6	4,763.7	5,580.1	806.0	20.4	119.1	2.6	816.4	17.1
(a) Sales Tax*	2,788.4	3,340.3	3,419.9	4,034.0	631.5	22.6	79.6	2.4	614.2	18.0
(b) State Excise Duties	591.7	697.7	708.1	827.4	116.4	19.7	10.4	1.5	119.3	16.9
(c) Taxes on Vehicles	244.0	280.1	276.7	327.2	32.7	13.4	-3.4	-1.2	50.5	18.3
(d) Taxes on Passengers and Goods	113.3	116.6	126.7	147.3	13.4	11.8	10.0	8.6	20.6	16.3
(e) Electricity Duties	173.4	160.7	170.2	184.2	-3.2	-1.9	9.5	5.9	14.0	8.2
(f) Entertainment tax	12.9	15.3	14.1	16.2	1.2	9.3	-1.2	-7.6	2.0	14.2
(g) Other taxes and duties	34.1	34.0	48.0	43.9	14.0	41.0	14.0	41.3	-4.2	-8.7
B. Share in Central Taxes	**2,194.9**	**2,508.9**	**2,597.3**	**3,021.9**	**402.4**	**18.3**	**88.3**	**3.5**	**424.6**	**16.3**
II. Non-tax Revenue (C + D)	**2,551.5**	**3,313.7**	**3,302.8**	**3,837.2**	**751.3**	**29.4**	**-10.9**	**-0.3**	**534.4**	**16.2**
C. Grants from the Centre	**1,635.0**	**2,287.5**	**2,238.9**	**2,638.2**	**603.9**	**36.9**	**-48.6**	**-2.1**	**399.4**	**17.8**
D. States' Own Non-Tax Revenue (a to f)	**916.5**	**1,026.2**	**1,063.9**	**1,199.0**	**147.4**	**16.1**	**37.7**	**3.7**	**135.1**	**12.7**
(a) Interest Receipts	156.3	164.3	202.2	193.8	46.0	29.4	37.9	23.1	-8.4	-4.1
(b) Dividends and Profits	6.8	6.4	10.1	8.9	3.3	49.5	3.7	56.7	-1.2	-11.7
(c) General Services	189.9	185.6	165.2	200.8	-24.7	-13.0	-20.4	-11.0	35.6	21.6
of which: State Lotteries	54.4	20.5	24.6	29.6	-29.8	-54.7	4.2	20.4	5.0	20.3
(d) Social Services	118.0	139.6	154.9	194.5	36.9	31.3	15.2	10.9	39.6	25.6
(e) Economic Services	445.7	530.2	531.5	601.0	85.8	19.3	1.3	0.3	69.4	13.1
(f) Fiscal Services	–	–	–	–	–	–	–	–	–	–

* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, *etc.*
'–' : Negligible/Nil.
Source : Budget Documents of the state governments.